

**CITY CIVIL AND SESSION COURT MUMBAI**  
**IN THE COURT OF HHJ SMT REKHA N. PANDHARE**  
**COURT 40 ADDL SESSIONS JUDGE**  
**Criminal Cause List Dated 24-10-2020**

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
<b><u>APPEARANCE</u></b>				
1	POCSO SPL CASE	100434/2019	The State of Maharashtra - Mankhurd Police Station Vs Abid Mohd. Rashid Shaikh	PP
2	POCSO SPL CASE	100607/2019	The State- Tilak Nagar Police Station Vs Dashrath Aatmaram Kharat	PP
<b><u>REPORT</u></b>				
3	POCSO SPL CASE	100505/2015	The State of MIDC Police Station Vs Salim Mesbahar Shaikh	
4	POCSO SPL CASE	100519/2015	The State of Buculla Police Station Vs KAIS AJABUL SHEIKH @ LAL BABU	
5	POCSO SPL CASE	100103/2016	THE STATE OF WADALA T.T. POLICE STATION. Vs ARVINDAN RAVI DEVENDRA.	

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**CITY CIVIL AND SESSION COURT MUMBAI**  
**IN THE COURT OF HHJ SMT REKHA N. PANDHARE**  
**COURT 40 ADDL SESSIONS JUDGE**  
**Criminal Cause List Dated 26-10-2020**

<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
<b>HEARING</b>				
1	ABA	101967/2019	Bhajanpal Singh Chadha And Anr. Vs State Mulund Police Station	Mukta ThaparBha
2	ABA	102172/2019	Nafisa Sharif Khan And 4 Others Vs State Dharavi Police Station	Kavita N Rathod
3	BAIL APPL POCSO	100936/2020	Manoj Chotelal Sharma Vs The State of Maharashtra Through Marine Drive Police Station	Ashish Patankar and Pratik Rajopadhye  PP
<b>STATEMENT US 313 CR.P.C.</b>				
4	POCSO SPL CASE	100447/2014	The State Shivaji Nagar P.S Vs Shahbaj @ Sikandar Jahir Ahmad Shaikh	
<b>EVIDENCE PART HEARD</b>				
5	POCSO SPL CASE	100026/2017	SHIVAJI NAGAR POLICE STATION. Vs ALTAF @ LALU AHMED KHAN	
6	POCSO SPL CASE	100084/2017	Shivaji Nagar Police Station Vs Mohd. Rais Abdul Hamid Qureshi	Adv. Apeksha Vora (SA)
7	POCSO SPL CASE	100211/2017	DEONAR POLICE STATION Vs MOHD. SHAHZAD MOHD. HUSAIN SHAIKH MANSURI	
8	POCSO SPL CASE	100361/2017	KANJURMARG POLICE STATION Vs SUNIL VITTHAL SHINDE AND ANOTHER 01	
9	POCSO SPL CASE	100414/2017	The State Bhandup Police Station Vs Jagdish Shankar Wankhede	

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
10	POCSO SPL CASE	100163/2018	The State of Vakola Police Station Vs Ramaashray Ramsanjivan Goutam	
<b>( Main Matter REMAND APPL POCSO/0100116/2018)</b>				
<b><u>EVIDENCE</u></b>				
11	POCSO SPL CASE	100126/2016	THE STATE OF PANT NAGAR POLICE STATION. Vs CHANDRASHEKHAR PANNALAL HARIJAN	
12	POCSO SPL CASE	100373/2016	GHATKOPER POLICE STATION. Vs VICKY SHIVAJI KANASE	
13	POCSO SPL CASE	100416/2017	The State Ghatkopar Police Station Vs Suraj @ Bablu Alis Mahendra Dayashankar Jaisvar	
<b><u>CHARGE</u></b>				
14	POCSO SPL CASE	1000499/2018	The State of Mankhurd Police Station Vs Arun Sadashiv Pawar and others 03	PP
15	POCSO SPL CASE	1000565/2018	The State of Ghatkopar Police Station Vs Mohd. Vajid Mohd. Jakir Ansari @ Aman	PP
16	POCSO SPL CASE	100378/2019	The State of Maharashtra - Shivaji Nagar Police Station Vs Nihal Ahmed Abdul Majid Ansari	PP
<b><u>ORDER</u></b>				
17	ABA	102179/2019	Suyash Sudhakar Kharat And 4 Others Vs State Mulund Police Station	Suhas T Gaikwad
<b><u>REPLY/SAY</u></b>				

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
18	SPL.CASE	100847/2020	The State - Bhoiwada Police Station, Mumbai Vs Pratik Ganesh Solanki	PP
<b><u>APPEARANCE</u></b>				
19	POCSO SPL CASE	100372/2019	The State of Maharashtra - Ghatkopar Police Station Vs Baban Jaggnath Jadhav	PP
20	REMAND APPL POCSO	100514/2020	The state of Maharashtra through Marine Drive Police Staion, Mumbai. Vs Manoj Chotelal Sharma	PP
21	SPL.CASE	100856/2020	The State of Maharashtra through Nehru Nagar Police Station Vs Rajaram Vishnu Zande	PP
22	SPL.CASE	100868/2020	The State of Maharashtra Through Antophill Police Station Vs Sanny Bhupendarshing Bhatiya	PP
23	SPL.CASE	100872/2020	The State Nagpada Police Station Vs Shahnawaz @ Taufiq Sagir Qureshi	PP
<b><u>N.B.W.READY</u></b>				
24	POCSO SPL CASE	100166/2015	The State Ghatkopar Police Station Vs Tufel Ahmed @ Imran Bilal Ahmed Khan	
<b>( Main Matter REMAND APPL POCSO/0100043/2015)</b>				
25	POCSO SPL CASE	100598/2017	The State Kurla Police Station Vs Shehraj Anwar Khan	
<b><u>N.B.W.UNREADY</u></b>				
26	POCSO SPL CASE	100025/2014	The State Vikhroli P.S Vs Aashpak Farid Ahmed Siddhique	

**CITY CIVIL AND SESSION COURT MUMBAI**  
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**Criminal Cause List Dated 27-10-2020**

<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
(Urgent Cases)				
<b><u>ARGUMENTS</u></b>				
1	POCSO SPL CASE	100038/2014	The State Mulund P.S Vs Vijaykumar Avad Narayan Sharma	
2	BAIL APPL POCSO	100961/2020	Jaid Javed Khan Vs The State - Vikhroli Police Station, Mumbai	Anil Jaising Jadhav
<b><u>HEARING</u></b>				
3	ABA	101756/2019	Parvez Ahmed Baitulla Shah Vs State Dharavi police Station	Shafqat Ali Shaikh
4	ABA	102132/2019	Rakeshkumar Rameshchandra Prasad Vs Dharavi Police Station	Satish B. Patil
5	ABA	100474/2020	Mohit @ Mohid Rais Choudhary And 2 Others Vs State Bhandup Police Station	N V Sawant
6	ABA	100511/2020	Hasan Rashid Khan And 3 Others Vs State Mahim Police Station	R B Mungekar
7	BAIL APPL POCSO	100692/2020	The State Wadala TT Police Station - Respondent Vs Anthony @ Kartik Stifan Fernades - Applicant	APP  Rajas A. Naik
<b>( Main Matter POCSO SPL CASE/0100557/2017)</b>				
8	BAIL APPL POCSO	101044/2020	Vishnu Tukaram Okate Vs The State of Maharashtra through Panth Nagar Police Station	Kiran Mhatre , Vijay N. Kanthe, Nitin ujgare

**STATEMENT US 313 CR.P.C.**

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**Criminal Cause List Dated 27-10-2020**

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
9	POCSO SPL CASE	100557/2017	The State Wadala TT Police Station Vs Anthony @ Kartik Stifan Fernades	
<b>Sub Matter: BAIL APPL POCSO/0100692/2020</b>				
<b><u>EVIDENCE PART HEARD</u></b>				
10	POCSO SPL CASE	100114/2016	THE STATE OF SHIVAJI NAGAR POLICE STATION. Vs MOHD. KASIM RIYASATALI SHAIKH.	
11	POCSO SPL CASE	100448/2017	The State Worli Police Station Vs Sandesh Sudershan Kamble	
12	POCSO SPL CASE	100089/2018	The State of Vakola Police Station Vs Ajij Majid Khan	
<b>( Main Matter REMAND APPL POCSO/0101153/2017)</b>				
13	POCSO SPL CASE	100201/2019	The State of Maharashtra - Antop Hill Police Station Vs Kadarali Yusuf Shaikh and Ors. 03	PP
<b><u>REPLY/SAY</u></b>				
14	POCSO SPL CASE	100019/2016	The State of Nehru Nagar Police Station. Vs SURESH UTTAM HIWALE.	
15	POCSO SPL CASE	1000615/2018	The State of CSMT Railway Police Station Vs Joya Imran Ansari @ Afsana and Others	PP
<b><u>APPEARANCE</u></b>				
16	SPL.CASE	100857/2020	The State of Maharashtra through Vikhroli Police Station Vs Akash Devidas Chavan	PP
<b><u>SAYHEARING ON EXH.READY</u></b>				

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
17	POCSO SPL CASE	100342/2019	The State of Maharashtra - Navghar Police Station Vs Shivam @ Mohd. Jahir Badrul Shaikh	PP

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**CITY CIVIL AND SESSION COURT MUMBAI**  
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**COURT 40 ADDL SESSIONS JUDGE**  
**Criminal Cause List Dated 28-10-2020**

<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
<b><u>ARGUMENTS</u></b>				
1	POCSO SPL CASE	100231/2017	PANT NAGAR POLIEC STATION Vs PRABHU SANTOSH KHEDEKAR	
2	ABA	102181/2019	Abuzaid Rafiq Mansuri Vs State Vikhroli Police Station	Anis Mujawar
<b><u>HEARING</u></b>				
3	POCSO SPL CASE	100561/2019	The State of Maharashtra - Nagpada Police Station Vs Mohd. Najar Mohd. Umar Siddhikki	PP
4	ABA	100150/2020	Sunil Raghunath Kothekar Vs Dadar Police Station	S.M. Gaonkar and Associates
5	ABA	100205/2020	Girdhari Govind Kharva Vs State Ghatkopar Police Station	I A Khan
6	BAIL APPL POCSO	100956/2020	DILIP GANDALA PATEL @ WASHI Vs MANKHURD POLICE STATION, MUMBAI.	SIJIIT
<b><u>STATEMENT US 313 CR.P.C.</u></b>				
7	POCSO SPL CASE	100120/2017	GHATKOPER POLICE STATION. Vs KALAMUDDIN MOHAMMAD ISTEYAR ANSARI @ KOAIL	
<b><u>EVIDENCE PART HEARD</u></b>				
8	POCSO SPL CASE	100435/2015	The State CST Railway Police Station Vs Siddharth Rama Vakode	
<b><u>ORDER</u></b>				
9	ABA	100491/2020	Tushar Siddharth Kamble And 3 Others Vs State Bhandup Police Station	Ratnish Shobhnath Dubey
<b><u>REPLY/SAY</u></b>				
10	ABA	100409/2020	Manish Jayaramsalian Vs State Mulund Police Station	Arun Atwal
<b><u>APPEARANCE</u></b>				



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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
11	POCSO SPL CASE	100661/2018	The State of Nehru Nagar Police Station Vs Sunil Madanlal Goswami and Other 01	PP
12	POCSO SPL CASE	100231/2019	The State of Maharashtra - Worli Police Station Vs Sadnand Vitthal Dinkar	PP Adv. Bhaktwani
13	SPL.CASE	100523/2020	The State of Maharashtra Through Shivaji Nagar Police Station Vs Vajid Mohamud Ahamad Ansari	PP

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**CITY CIVIL AND SESSION COURT MUMBAI**  
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**Criminal Cause List Dated 29-10-2020**

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
<b><u>HEARING</u></b>				
1	POCSO SPL CASE	100560/2019	The State of Maharashtra - Khar Police Station Vs Madhukar Parshuram Khot	PP
2	ABA	101893/2019	Kaushik Kumud Vyas Vs State Navghar Police Station	Rajbali S Dubey
3	ABA	100101/2020	Paramveersingh Surjitsingh Mirdha And Anr. Vs State Nirmal Nagar Police Station	Vishal Deshmukh
<b><u>CHARGE</u></b>				
4	POCSO SPL CASE	100153/2016	THE STATE OF NAVGHAR POLICE STATION. Vs TEJAS JAYESH MAKWANA	
5	POCSO SPL CASE	100365/2017	MAHIM POLICE STATION Vs ASIF AYUB KHAN AND ORS.02	
6	POCSO SPL CASE	100590/2017	The State Nagpada Police Station Vs Mohd. Iqbal Mohd. Yunus Ansari	
<b><u>ORDER</u></b>				
7	ABA	100736/2020	Deepu Vinod Twari and others Vs The State of Maharashtra	PP PP

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**CITY CIVIL AND SESSION COURT MUMBAI**  
**IN THE COURT OF HHJ SMT REKHA N. PANDHARE**  
**COURT 40 ADDL SESSIONS JUDGE**  
**Criminal Cause List Dated 31-10-2020**

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
<b>HEARING</b>				
1	POCSO SPL CASE	100381/2019	The State of Maharashtra- Kherwadi Police Station Vs Avinsah Rajesh Maghade	PP
2	ABA	101984/2019	Sunil Khali Panda And Anr. Vs State Navghar Police Station	Manish Gadre
<b>STATEMENT US 313 CR.P.C.</b>				
3	POCSO SPL CASE	100086/2014	The State Dongri P.S Vs Faisal Abdulla Khan	

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